

Valedictory remarks on the conclusion of the Session

THE DEPUTY CHAIRMAN: Hon. Members, the current Session which was the first part of the Budget Session is coming to an end. Before I adjourn the House *sine die*, I take this opportunity of thanking all Members on behalf of the members on the panel of Vice-Chairman and myself for the cooperation extended to us in conducting the proceedings of the House. Being the first part of the Budget Session, the House spent most of its time in transacting financial business, besides discussing the President's Address with which Parliament opened. Apart from discussing Budgets and related Appropriation Bills, Members made 145 Special Mentions on matters of public importance and through Calling Attention and Short Duration Discussions raised issues of 'Crisis in Textile Industry', 'Atrocities on Women and Atrocities inflicted by Israelis on the Palestinian people'. We also cleared 18 Bills including the 59th Amendment of the Constitution.

I cannot refrain from mentioning here that there were certain unsavoury and unpleasant incidents during the Session. I

have no doubt that the same would be avoided in future to maintain the dignity and the decorum of this House which is the highest legislative chamber of Parliament. After all, losing temper is no substitute for well-reasoned and orderly submissions in the House. Any way, it was good that the atmosphere of bonhomie prevailed as we witnessed this morning when, we offered good wishes to our retiring Members. We will be missing them hereafter. We will be missing Prof. Chat-terjee's studied speeches on Budget and such other financial matters, his criticism blended with humour and his witty repartees too.

I trust that this spirit of endearment will abide with us whenever we are caught in the controversial issues that confront us,

We will again meet next month and have an occasion to welcome new Members. To the retiring colleagues, I wish a long and happy life. Thank you. The House now stands adjourned *sine die*.

The House then adjourned *sine die* at thirty-seven minutes past eight of the clock.